

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 235**  
**110(ND)16**

**IN THE MATTER OF:**

**Ms. Chandra Bala Modi & Anr.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Synapse Communications Pvt. Ltd.  
& Ors.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 19.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Mr. Ajay Garg, Adv for R-2 and R-4**

**ORDER**

Renotify this case on 19.04.2021



**(T.S. SINGH)  
COURT OFFICER**